NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/17/2016

NAME OF THE PETITIONER(S)

: T.C. Alexander and 2 others

NAME OF THE RESPONDENT(S)

: Rashtra Deepika Limited and 10 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)	Represented by	Signature
RAMJE G	for RbineP	Aj, s

S. Marjula Devi, Adr For KSR & CO

For Paritioners/

S. Avarin Lan For Fork Mandel & Associated

Applicants Sulcum

For Responded No:2

In CA

(Jose A)

(Juse Thomas)

K. Manoj Monen Advocate

For RI

B. Pasantian

For Runks incl Por Ry, Rs. + Rg in CP

DONY GEORGE MATHEW

Prs for Rzm cA13

3)

ORDER

Counsel for Petitioner present. Counsels for R1, R5, R8 and R6 are present in main CP. No representation on behalf of R2, R3, R4, R7, R9, R10 and R11.

In CA/13/2009, Counsels for R1, R4, R5, R9 and R2 present. No representation on behalf of R3, R6 and R8. The counter has been filed by the Respondents. Pleadings are complete. Matter is posted for arguments. In the meantime, Counsel for the Applicant shall send private notice to R3, R6 and R8 and file proof of the same before the next date of hearing. Put up on **20.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
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MEMBER (JUDICIAL)